

**IN THE HIGH COURT OF JUDICATURE AT PATNA  
CIVIL MISCELLANEOUS JURISDICTION No.1687 of 2025**

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Most. Ramsakhi Kunwar

... .. Petitioner/s

Versus

Motichand Kanu

... .. Respondent/s

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**Appearance :**

For the Petitioner/s : Mr.Ranjan Kumar Dubey  
For the Respondent/s : Mr.

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**CORAM: HONOURABLE MR. JUSTICE S. B. PD. SINGH  
ORAL ORDER**

3      16-03-2026                      One weeks further time is granted to learned counsel  
for the petitioner to comply the order dated 31.01.2026, failing  
which, the present petition would be dismissed without further  
reference to a Bench.

2. Put up this case on 27.04.2026.

**(S. B. Pd. Singh, J)**

Nirajkrs/-

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